

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

104  
C.P.(IB) No.549/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Badjate Stock & Shares Pvt.Ltd.-Versus-Snowblue Trexim Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PCS BARSHA DINSHIT IRP Barsha Dinshit  
(Authorized Representative of  
IRP, Mr. Manish Jagu) 15/12/2017

ORDER

Ld. Pr. CS representing the Interim Resolution Professional has submitted that the first meeting of the Committee of Creditors is scheduled to be held today.

List it on 07/02/2018 for filing Progress Report.

Sd  
(Jinan K.R.)  
Member (J)

Sd  
(V.P.Singh)  
Member (J)